

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO - 2477
ANSWERED ON- 22/03/2023

**FORMULATION OF POLICY TO CONVERT THE TRANSPORT SECTOR
COMPLETELY ELECTRIC**

2477. SHRI HARNATH SINGH YADAV:

Will the Minister of Road Transport and Highways be pleased to state:

(a) whether the Central Government has formulated any action plan to make the country's transport sector completely electric;

(b) if so, the details thereof;

(c) whether there is not much enthusiasm towards electric vehicles in the public and private sector despite Government promoting electric vehicles; and

(d) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)

(a) and (b) The Ministry of Heavy Industries launched the Faster Adoption and Manufacturing of Hybrid & Electric Vehicles in India (FAME India) Scheme in 2015 with an aim to reduce dependency on fossil fuel and to address issues of vehicular emissions. At present, Phase-II of FAME India Scheme is being implemented for a period of 5 years w.e.f. 01st April, 2019 with a total budgetary support of Rs. 10,000 crores. This phase focuses on supporting electrification of public & shared transportation.

(c) and (d) 1. As per data available on Vahan database, the registration of electric vehicles has been increasing in the country which shows enthusiasm towards electric vehicles. The details are as provided below: -

Year	Electric Vehicles registered in a calendar year	Percentage Increase in registration from the previous year
2020	1,24,026	-
2021	3,29,808	165.9%
2022	10,20,679	209.4%
2023 (till 19.03.2023)	2,78,976	-

Note: *Andhra Pradesh and Madhya Pradesh are in the process of migrating to Vahan and the data shown above is only partial, as available in Vahan Database. Telangana and Lakshadweep data are not available in Online Vahan Database and hence not provided.

2. The steps taken by the Ministry of Road Transport & Highways (MoRTH) to adopt electric mobility in the country are as under: -

- (i) MoRTH has notified GSR 167(E) dated 01st March 2019 for conversion through retro-fitment to pure electric and hybrid electric vehicles and their compliance shall be as per AIS 123.
- (ii) MoRTH, vide S.O. 5333(E) dated 18th October, 2018, has also granted exemption to the Battery-Operated Transport Vehicles and Transport Vehicles running on Ethanol and Methanol fuels from the requirements of permit.
- (iii) MoRTH vide G.S.R 749(E) dated 7th August, 2018, has notified the registration mark for Battery Operated Transport Vehicles to be in Yellow colour on Green background and for all other cases, in White colour on Green background.
- (iv) MoRTH vide GSR 525(E) dated 02nd August, 2021 has exempted Battery Operated Vehicles from the payment of fees for the purpose of issue or renewal of registration certificate and assignment of new registration mark.
- (v) MoRTH has issued an advisory dated 17th July, 2019 to all States and Union Territories regarding incentivisation of electric vehicles and induction of electric vehicles in shared mobility and public transport operations.
- (vi) MoRTH has issued an advisory dated 12th August, 2020 to all States and UTs regarding sale and registration of Electric Vehicles without batteries.
- (vii) MoRTH has issued an advisory dated 16th June, 2021 to all States and UTs regarding promotion of battery-operated vehicles.
- (viii) MoRTH has issued a draft notification vide GSR 815 (E), dated 11.11.2022 to issue zero cost All India Tourist Permit for electric vehicles.
